

provided to the States for critical inputs like quality seed, plant protection measures, improved farm implements, large sized demonstrations etc. in order to induce the farmers to take up the cultivation of rapeseed-mustard on large scale to accelerate self-sufficiency in oilseeds in the country.

Demand projection for edible and non-edible oils in the country is not calculated on the basis of individual oil. But it is calculated on the basis of availability of all oils as a whole in the country. However, the production target fixed for rapeseed-mustard for the terminal year of Seventh Plan i.e. 1989-90 is 38.2 lakh tonnes.

Japanese Assistance to Prawn Hatchery in Orissa

2928. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have a proposal to establish a prawn hatchery at Paradip in Orissa with Japanese assistance;

(b) whether Government also proposed to set up a Prawn farm at Kentakudi in Brahmagiri Block of Puri District of Orissa;

(c) if so, the estimated cost of both these projects;

(d) the extent of Japanese assistance expected to be made available for those projects; and

(e) the time by which Government is likely to clear these projects?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV):

(a) to (c). Government of Orissa submitted a project on Modern Prawn Hatchery at Paradip in Cuttack district and Brackishwater Farm Complex at Kantakudi in Puri district at an estimated total cost of Rs. 277.00 lakhs for seeking Japanese assistance.

(d) and (e). The Government of Japan have informed that the project may be posed only after a decision is taken on an all India Project on "Setting up of Chain of Shrimp Hatcheries" in coastal States already posed to them by Government of India.

Post-Catch Fish Losses

2929. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether some Coastal States are incurring post-catch fish losses;

(b) whether Government have a proposal to set-up fishery industrial estates in Coastal States in order to reduce post-catch losses; and

(c) if so, the name of the States where such estates are proposed to be opened?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV):
(a) and (b). Yes, Sir.

(c) Fishery Industrial Estates have been sanctioned in March 1988 for setting up at Muthayapalem in Andhra Pradesh, Okha in Gujarat and Chudamani in Orissa.

Diversification of Traditional Pattern of Agriculture

2930. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether steps are being taken to diversify the traditional pattern of Agriculture in the country;

(b) if so, the specific steps taken in this regard and the Centrally sponsored programme introduced in Orissa for this purpose; and

(c) the details of the results achieved under the above programme so far?